

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO.\*138**

**TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2016/SHRAVANA 4, 1938 (SAKA)**

**TRAINING FOR POLICE PERSONNEL**

**\*138. DR. UDIT RAJ:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is extending specialized training to police forces to deal with terrorists/naxalites/maoists;**

**(b) if so, the details thereof;**

**(c) the other effective steps taken by the Government to modernize Police forces in this regard; and**

**(d) the details of compensation given to police personnel who fall prey to maoist attacks?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.\*138 FOR 26.07.2016.**

**(a): Yes, Madam. “Public Order” and “Police” are State subjects as per provisions of the Constitution of India. The responsibility of providing training including specialized training rests primarily with the State Governments. However, the Central Government supplements the States by providing assistance in both training and modernization of police forces.**

**(b): The Central Government, through the National Police Academy is organizing tactical training of Police officers at the foundation level, functional level and directional level. 2075 police officers have been trained so far. The Army, NSG and Greyhounds, Hyderabad are providing specialized pre-induction, commando, counter-naxal and counter-IED training to both CAPF and State Police personnel. Counter Insurgency and Anti-Terrorist (CIAT) Schools are providing specialized anti-terrorist/naxal training to State Police personnel. In addition, all CAPF and State Police Forces have developed inherent capabilities for providing specialized training at their respective training institutes.**

**(c): The Central Government is providing funds to State Governments under the ‘Modernisation of Police Forces (MPF)’ Scheme for modernization of Police Forces. The focus is to strengthen mobility, weapons, equipment, training infrastructure, computerization and forensic science and Mega City Policing (MCP).**

**(d): Ex-gratia compensation of Rs 15 lakh is paid to the next of kin of personnel of CAPF killed in maoist violence. In addition, ex-gratia payment with a maximum ceiling of Rs 3 lakh is paid to the families of next of kin of police personnel under the Security Related Expenditure (SRE) Scheme which is reimbursed to the State Governments by the Central Government. Premium for insurance of police personnel engaged in anti-LWE operations is also reimbursed from the SRE Scheme subject to a maximum of Rs 1000/- per personnel per year. The insured amount is generally Rs 10 lac or above.**

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